

**DAILY BOARD (COURT ROOM NO. 33)
DATED 29.06.2020.**

HHJ SMT. SANJASHREE GHARAT (COURT ROOM NO. 33)				
Sr. No.	POCSO Spl. Case. No.	Name of Parties	Stage	Next Date
1.	POCSO 249/16	The State of Chunabhatti Police Station Vs. Atikur Rehaman Mohammad Hasan Ansari @ Janab	Judgment	
2.	POCSO 337/18	The State of Kanjurmarg Police Station Vs. Santosh Vasanta Nimbalkar	Judgment	
3.	BA POCSO 327/2020	Balakram Sitaram Yadav Vs. Bandra Police Station	Argument	
4.	POCSO MA 307/2020	Hari Ram Rai Vs. The State of Maharashtra Malabar Hill Police Station	Hearing	
5.	BA POCSO 836/2020	The State of Maharashtra Chunabhatti Police Station Vs. Sharique Noor Alam Ansari	Hearing	
6.	POCSO 293/16	The State of Mahim Police Station Vs. Sufian Faiyyaz Kureshi and Ors. 03	Order	
7.	BA POCSO 825/2020	Arshad M. Akram Choudhary Vs. V.B. Nagar Police Station	Reply/Say	
8.	BA POCSO 826/2020	Nasreen Bano Akram Choudhary Vs. V.B. Nagar Police Station	Reply/Say	
9.	BA POCSO 830/2020	Jagdish Kamal Singh Vs. Vinoba Bhawe Police Station	Reply/Say	
10.	RA POCSO 401/2020	The State of Maharashtra Chunabhatti Police Station Vs. Sharik Noor Alam Ansari	Appearance	
11	RA POCSO 429/2020	The State of Maharashtra Navghar Police Station Vs. Rahul @ Chetan Hiranman Bhojeiya	Hearing	
12	BA Exh. 2 in RA 420/2020	Jafar Malam Shah Vs. Kurla Police Station	Order	
13	BA 1481/2020 in CR 197/2020	Tushar Kiran Dhumal Vs. Ghatkopar Police Station (pertains to CR No. 39)	Order	

Sheristedar